CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O.A. No. 3795/2014

The 30th day of April, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

- Satbir Singh Dahiya, Aged 54 years, S/o Shri Bhim Singh Dahiya, Working as Pump Operator, In Delhi State Industrial & Infrastructure Development Corporation Limited, R/o H.No.1275, Gali No.28-B, Main Road, Swantanter Nagar, Narela, Delhi-40.
- Maan Singh, Aged 56 years,
 S/o Shri Khaniya Lal,
 Working as Pump Operator,
 In Delhi State Industrial & Infrastructure
 Development Corporation Limited,
 R/o Vill. Jharoda Majra, P.O. Burari,
 Near Bus Stand, Delhi-84.
- Satyawan, Aged 54 years,
 S/o Shri Rishal Singh,
 Working as Pump Operator,
 In Delhi State Industrial & Infrastructure
 Development Corporation Limited,
 R/o H.No.93, Asthal Colony,
 Narela Road, Bawana, Delhi-39.

 ... Applicants

(By Advocate : Shri Yogesh Sharma)

Versus

- Delhi State Industrial & Infrastructure
 Development Corporation Limited,
 Through its Chairman cum Managing Director,
 N-36, Bombay Life Building,
 Connaught Circus, New Delhi-01.
- 2. Chief Engineer (P), Delhi State Industrial & Infrastructure

Development Corporation Limited, N-36, Bombay Life Building, Connaught Circus, New Delhi-01.

.. Respondents

(By Advocate: Shri Nayan Dubey for Shri Gaurang Kanth)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Shri Yogesh Sharma, the learned counsel for the applicants, submits that he has no instructions from his clients from the last one and a half years and they have also taken the file back from him. It is also seen that no other counsel engaged by the applicants is present and pursuing the O.A.

2. In the circumstances, the O.A. is dismissed for default and non-prosecution. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR) Member (J)

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